

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3843  
ANSWERED ON:04.09.2012  
PURITY TEST OF DRINKING WATER BY MCD  
Kumar Shri Vishwa Mohan;Premdas Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Municipal Corporation of Delhi (MCD) has recently conducted any purity test of drinking water;
- (b) if so, the details and the outcome thereof;
- (c) whether the Government has taken action against the concerned authorities for supplying contaminated water;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of instructions issued by the Government to supply water which meets the prescribed standards?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): All three Delhi Municipal Corporations conducted tests of drinking water regularly at consumer end individually as well as jointly with Delhi Jal Board (DJB). Drinking water samples are tested for presence of free chlorine and bacteriological examination. During the current year, out of 31122 samples tested for free chlorine, 2319 samples were found unfit & out of 950 samples tested for bacteriological contamination, 337 samples were found unfit.
- (c) & (d): The Reports regarding all bacteriologically unfit samples are communicated to DJB for necessary corrective measures and DJB takes action as per the law.
- (e): The quality a water is ensured strictly as per standards of BIS 10500-2003 before supplying to the citizens of Delhi. Daily about 400 water samples are collected from the consumer end from various parts of the city. These samples are tested in six laboratories for physico-chemical and bacteriological parameters for ensuring quality.